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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD

Allahabad this the 9th day of November 2000.

Contempt Application no. 49 of 2000
Original Application no. 591 of 1997

Hon'ble Mr. Justice R.R.K. Trivedi, VC
Hon'ble Mr. S..Dayal. AM

Amar Chandra, S/o Late Shri Girdhari Lal,
R/o 115-B, Railway Colony No. 2
Subedar Ganj,
Allahabad.

... Applicant

C/A Shri I.M. Kushwaha

Versus

1. Shri Surjeet Kumar Das, Senior Divisional Commercial Manager, N.Rly..
D.R.M. Office,
Allahabad.
2. Shri Sukhbir Singh, Divisional Railway Manager,
N.Rly., D.R.M. Office, Allahabad.
3. Shri Mohd. Azhar Shams, Divisional Commercial Manager,
N.Rly., D.R.M. Office,
Allahabad.
4. Shri Subhash Mehta,
General Manager, N.Rly.,
Baroda House, New Delhi.

.. Respondents

C/Rs Shri A.K. Gaur

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O R D E R (Oral)

Hon'ble Mr. Justice R.R.K. Trivedi, VC

This contempt application has been filed alleging disobedience of the order dated 1.11.99 passed in OA 591/97. By the above order this Tribunal has directed the respondents to decide the appeal of the applicant within a period of 6 weeks. It is not disputed that the appeal has been decided. Learned counsel for the applicant, however, submitted that the order is cryptic and does not give reasons.

2. The illegality in passing order cannot be subject matter of the contempt application. We have only to see whether the order has been complied with. If the applicant ~~does~~ not satisfied with the order, he may challenge the order in the O.A. Contempt application is accordingly dismissed. Notices issued are discharged.

3. No order as to costs.


Member-A


Vice-Chairman

/pc/